

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 248

CP-205/ND/2023

IA- 430/2023, IA- 431/2023, IA- 432/2023

IA- 437/2023, IA- 438/2023

IN THE MATTER OF:

SMRITI BHATIA & Ors

... Applicant/Petitioner

Versus

AMADEUS INDIA PRIVATE LIMITED & Ors.

...

Respondent

Under Section: 241(1),Sec.242(4)

Order delivered on 02.02.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Swapnil Gupta, Adv.Vaibhav, Adv. Abhinav Mishra

For the Respondent : Adv. Aman Bhalla & Adv. Sankalp Kumar Adv. For R-6 & 7, Adv. Vansha S Suneja & Adv. Karan Gupta, for R-5 & 8 Adv. Virender Mehta, for R-1, Adv. Azeem Chaturvedi, Adv. Mhind Jain for R-2, Adv. Kunal Mehta, for R-3 & 4, Adv. Karan Gupta, Adv. Varsha for R-5 & 8, Adv. Aman Gupta, for R-9

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 22.03.2024.

**Sd/-
(COURT OFFICER)**